

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:716
ANSWERED ON:25.11.2011
BIDDING GUIDELINES FOR POWER PROJECTS
Siricilla Shri Rajaiah

Will the Minister of POWER be pleased to state:

- (a) whether private power producers have sought key changes in the bidding guidelines for power projects to insulate developers from unforeseen business risks;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a): Yes, Madam. Private power producers have sought key changes in the bidding guidelines for power projects to insulate developers from unforeseen business risks.

(b) & (c): The changes in the bidding guidelines sought by power producers include fuel availability risk of domestic coal, price risk due to change in prices of fuel in coal exporting countries, delay/denial in environment & forest clearance pertaining to coal blocks etc. A committee has been set up in the Ministry of Power in response to the references received from stakeholders.